

2023
HIGH COURT, APPELLATE SIDE
CALCUTTA

NOTIFICATION

No. 10682- RG

Dated, Calcutta, 24th November, 2023

Pursuant to the Notification No. 10180-RG dated 16.10.2023, it is notified for information of all concerned that the following Officers of the West Bengal Judicial Service, now posted as mentioned against each of their names in the following table, are eligible in order of seniority and coming under the zone of consideration in the process of selection through Normal Promotion, 2023, for appointment to the cadre of District Judge (Entry Level) provisionally subject to fulfillment of other eligibility criteria in such a manner as the Hon'ble Court may deem fit and proper and subject to the result of Malik Mazhar Sultan's case (Civil Appeal No. 1867 of 2006) and All India Judges' Association Case (W.P. (C) 1022 of 1989), now pending in the Hon'ble Supreme Court of India.

Sl. No.	NAME OF THE OFFICER	PRESENT PLACE OF POSTING
1.	Smt. Sulagna Dastidar	ADJ, FTC-1, Berhampore, Murshidabad
2.	Shri Nilanjan Dey	ADJ, FTC-1, Sadar, Paschim Medinipur
3.	Smt. Rajasri Basu Adhikary	ADJ, FTC-2, Barrackpore, North 24-Parganas
4.	Shri Bibhuti Narayan Singh	ADJ, FTC-2, Sadar, Jalpaiguri
5.	Shri Anil Kumar Prasad	ADJ, FTC-1, Jangipur, Murshidabad
6.	Smt. Dipali Shrivastava (Sinha)	ADJ, FTC-1, Barasat, North 24-Parganas
7.	Shri Pijush Kanti Roy	ADJ, FTC, Suri, Birbhum
8.	Smt. Madhumita Roy-III	ADJ, FTC-2, Basirhat, North 24-Parganas
9.	Shri Asis Kumar Mukherjee	ADJ, FTC-1, Tamluk, Purba Medinipur
10.	Molla Asgar Ali	ADJ, FTC-2, Sadar, Paschim Medinipur
11.	Shri Pinaki Mitra	ADJ, FTC-2, Malda
12.	Shri Sarad Kumar Chettri	ADJ, FTC, Siliguri, Darjeeling
13.	Abu Helal Manjurur Rahaman	ADJ, FTC, Haldia, Purba Medinipur
14.	Smt. Suparna Bandyopahyay (nee Ghosh)	ADJ, FTC-2, Howrah
15.	Smt. Sanjukta Sengupta	ADJ, FTC-2, Barrackpore, North 24-Parganas
16.	Smt. Sarojani Ghising	ADJ, FTC-2, Alipurduar
17.	Sri Debdeep Manna	ADJ, FTC-2, Berhampore, Murshidabad
18.	Salim Ahmed Ansari	ADJ, FTC-1, Lalbagh, Murshidabad
19.	Shri Surajit Seal	ADJ, FTC-1, Contai, Purba Medinipur
20.	Shri Debanjan Ghosh	ADJ, FTC-2, Asansol, Paschim Bardhaman
21.	Smt. Rimpa Roy	ADJ, FTC, Balurghat, Dakshin Dinajpur
22.	Shri Anindya Banerjee	ADJ, FTC-2, Bichar Bhavan, Kolkata

23.	Smt. Chandraprova Chakraborty (Saha)	ADJ, FTC-3, Diamond Harbour, South 24-Parganas
24.	Smt. Soma Chakrabarti	ADJ, FTC-2, Bongaon, North 24-Parganas
25.	Smt. Sangita Mukherjee	ADJ, FTC, Chandannagar, Hooghly
26.	Smt. Kumkum Chattopadhyay	ADJ, FTC-1, Islampur, Uttar Dinajpur
27.	Smt. Atrayee Manna Chowdhury	ADJ, FTC-2, Sealdah, South 24-Parganas

Further information to all eligible candidates will follow in due course.

Each of the above eligible officers is directed to upload the requisite 10 copies (5 Civil & 5 Criminal) of their contested Judgments, preferably of the relevant year i.e. 2022-2023 in the PIS Portal (under Promotion Tab) of the Hon'ble Court between **1st December to 15th December, 2023, positively**. If Judgments of current year are not available, the officers may alternatively be directed to upload Judgment delivered during previous posting.

The office of the First Assistant Registrar, High Court, Appellate Side, Calcutta may be contacted for further information on all working days (except Saturdays) within 11.00 a.m. to 4.00 p.m., over Phone No. (033)-2254-8065/8226, 2243-6080.

By Order,

Sd/-
Chaitali Chatterjee (Das)
Registrar General-cum-
Secretary, Selection Board,
High Court, Calcutta

2023
High Court, Appellate Side
Calcutta

No. 10683-RG

Dated, Calcutta the 24th November, 2023

**From: Smt. Chaitali Chatterjee (Das),
Registrar General-cum-Secretary,
Selection Board,
High Court, Appellate Side,
Calcutta.**

**To: (I) All the District Judges of West Bengal
(II) Chief Judge, City Sessions Court, Calcutta.**

Sub: Court's Notification No. 10682-RG dated 24.11.2023 containing name of 27 eligible WBSJ officers coming under the zone of consideration in the process of selection through Normal Promotion, 2023, for appointment to the post of District Judge (Entry Level).

Sir/Madam,

I am directed to refer to the Court's Notification bearing No. 10180-RG dated 16.10.2023, duly published in the Court's website, declaring 09 (nine) vacancies for Normal Promotion 2023 in the cadre of District Judge (Entry Level) and furnish herewith the list of (27) Judicial Officers eligible in order of seniority and coming under the zone of consideration in the process of selection as stipulated vide Court's Notification No. 10682-RG dated 24.11.2023.

You are requested to ask the eligible Judicial Officers under your judgeship to upload the requisite 10 copies (5 Civil & 5 Criminal) of their contested Judgments, preferably of the relevant year i.e. 2022-2023 in the PIS Portal (under Promotion Tab) of the Hon'ble Court between **1st December to 15th December, 2023, positively**. If Judgments of current year are not available, the officers may alternatively be directed to upload Judgment delivered during previous posting.

This may be treated as important and urgent.

The office of the Assistant Registrar-I, High Court, Appellate Side, Calcutta may be contacted for further information on all working days (within 11.00 a.m. to 4.00 p.m.), over phone No. (033)-2254-8065/8226, 2243-6080.

Yours faithfully,

Sd/-
Registrar General
-cum-
Secretary, Selection Board